

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3753
ANSWERED ON 18TH MARCH, 2021**

COMPENSATION TO LAND OWNERS

3753. SHRI JUAL ORAM:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of National Highways (NHs) constructed in Odisha during the last three years;**
- (b) whether the land of the private individuals including of tribals was acquired for any of these NHs and if so, the details thereof;**
- (c) whether any compensation in lieu thereof has been given to the land owners and if so, the details thereof; and**
- (d) if not, the steps taken by the Government to pay compensation to the eligible land owners?**

ANSWER

THE MINISTER OF ROAD TRANSPORT & HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Up-gradation and improvement of National Highways (NHs) is a continuous process. During the last three years, National Highways of aggregate length of 1250 km have been constructed in the state of Odisha.

(b) & (c) Land has been acquired from private individuals including that from tribals for development of National Highways infrastructure. During the last 3 years, Rs. 1603.00 Crore has been paid as land compensation to the affected persons in respect of NH projects in Odisha.

(d) Does not arise.
